

MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

**Rewards to Informers of Black Money**

7844. SHRI LAL BABU RAI: Will the Minister of FINANCE be pleased to state:

(a) whether the persons providing information to Income Tax Department about the black money are rewarded;

(b) if so, the norms therefor;

(c) the amount of black money detected as result of this scheme during 1990-91 and 1991-92;

(d) whether some complaints regarding irregularities in giving rewards to informers have been received; and

(e) if so, the details thereof and the action taken against the officials found guilty in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) The guidelines provide for payment of reward of an amount not exceeding 10% of the extra realised which is directly attributable to the specific information provided by an informant.

(c) The exact figures of black money detected during these two years as a result of this scheme have not been compiled. However, total Budget provisions of Rs. 1.08 crores and Rs. 1.16 crores respectively for such rewards were made for these years

and, therefore the amount of black money detected as a result of the scheme can be estimated to be of the order of Rs. 10 crores in each of these two years.

(d) and (e). As the final can be granted only after the assessment, appellate and recovery proceedings are completed, it takes considerable times before the reward claims can be finally settled, Due to lack of appreciation of this aspect, representations are received from time to time about delays in payment of rewards. Action against officials is however not called for.

**Scheme to Purchase of Powerloom Cloth**

7845. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government propose to formulate any scheme for purchasing the powerloom manufactured clothes;

(b) if so, the types of clothes which are likely to be purchased under the said scheme; and

(c) if not, the reasons for not purchasing these clothes?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GHELOT): (a) No, Sir.

(b) Does not arise.

(c) Production of cloth in Powerloom Sector is to be guided by the market forces of demand and supply. As per the Textile Policy, 1985 different sectors are to compete on the basis of their inherent strength and capabilities.